

RBI appoints Banking Ombudsman for Andhra Pradesh

December 21, 2002

The Reserve Bank of India has appointed Shri P R Gopala Rao as the Banking Ombudsman for the state of Andhra Pradesh with effect from December 19, 2002. As Banking Ombudsman, Shri Rao will have his office at the Reserve Bank of India, Hyderabad.

The Banking Ombudsman Scheme was introduced in June 1995 with a view to providing to the bank customers quick and low-cost redressal of grievances relating to banking services. Its scope of authority and functions include redressal of grievances against deficiency in banking services, concerning loans and advances and other specified matters and arbitration for specified disputes. All commercial banks, regional rural banks and scheduled primary co-operative banks are covered under the Banking Ombudsman Scheme.

Alpana Killawala
General Manager

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